

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE DEVAN RAMACHANDRAN
&
THE HONOURABLE MR.JUSTICE T.R.RAVI
FRIDAY, THE 24TH DAY OF APRIL, 2020 /4TH VAISAKHA, 1942
W.P.(C).TEMP.NO.150 OF 2020

Petitioner

Adv. Dean Kuriakose
Aged 37 years,
S/o A.M. Kuriakose,
Ananickel (H), Paingottur. P.O,
Kulappuram, Kothamangalam Taluk,
Ernakulam District, Pin:-686671

By Adv. Sri Renjith B.Marar
Smt.Lakshmi N.Kaimal
Sri.U.Jayakrishnan
Smt. Surabhi Santosh

Respondents

1. Union of India
Represented by Secretary
Ministry of External Affairs
South Block, New Delhi – 110 001.
2. Ministry of Civil Aviation
Represented by Secretary
Rajiv Gandhi Bhawan, Block B,
New Safdarjung Airport Area, SatyaSadan,
New Delhi – 110 003.
3. State of Kerala

Represented by Chief Secretary
Government Secretariat
Thiruvananthapuram
Kerala – 695 001.

BY GOVT.PLEADER SHRI PP THAJUDHEEN

SHRI SUVIN R.MENON , CGC

**THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 24/04/2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-**

ORDER

Devan Ramachandran J.

We have heard Shri Renjith B.Marar, learned counsel for the petitioner and are of the view that the issues impelled in this case require further scrutiny.

2. We, therefore, admit this writ petition and record that Shri P.P.Thajudheen, Sr.Government Pleader has taken notice on behalf of the third respondent, while Shri Suvin R.Menon, learned Central Government Counsel has accepted notice for respondents 1 and 2.

3. We order that this matter be listed on 28/4/2020, within which time, the learned counsel for the respondents will get instructions as to what can be done in this matter.

DEVAN RAMACHANDRAN

JUDGE

T.R.RAVI,

JUDGE

APPENDIX

PETITIONER'S EXHIBITS:-

Exhibit P1: True copy of the email dated 2.4.2020 received by the petitioner.

Exhibit P2:- True copy of the letter preferred by the petitioner dated 4.4.2020.

Exhibit P3: True copy of the letter dated 20.4.2020 preferred by the petitioner to the Minister Ministry of External Affairs.

Exhibit P4:- True copy of the reply received from the Embassy dated nil.